

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
STARRED QUESTION No. 14
ANSWERED ON 02.02.2023

National Sports Code

***14. Shri Tiruchi Siva:**

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) the number of federations that have been accused of not adhering to the National Sports Code since 2020, the details thereof;
- (b) the action taken by the Committee of Administrators (CoA) against the federations, the details thereof; and
- (c) whether the CoA has been successful in ensuring accountability and holding the defaulting federations responsible for their action?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA STARRED QUESTION NO. 14 TO BE ANSWERED ON 02/02/2023 REGARDING “NATIONAL SPORTS CODE” ASKED BY SHRI TIRUCHI SIVA, HON’BLE MEMBER OF RAJYA SABHA.

(a) to (c): The National Sports Development Code of India, 2011 (“The Sports Code”) is an amalgamation of orders and instructions issued by the Ministry of Youth Affairs & Sports from time-to-time and is a dynamic document. The adherence to the provisions of The Sports Code is an ongoing and continuous exercise and the the Ministry constantly keeps a watch over the National Sports Federations (NSFs) with regard to the observance of the provisions of Sports Code by them.

There have been some instances where the Hon’ble Supreme Court / High Courts have appointed Administrators/ Committee of Administrators (CoAs) to administer the affairs and to conduct the election of the Executive Committee of the NSFs such as Hockey India (HI), Table Tennis Federation of India (TTFI), All India Football Federation (AIFF), Amateur Kabaddi Federation of India (AKFI), and Judo Federation of India (JFI). Subsequently, in pursuance of the directions of the Courts, the elections of the Executive Committees of HI, TTFI and AIFF have been held.
